THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) and (b) The Government have not made any study of the accumulation of black money at the top level growing beyond proportion. However, all possible measures to unearth black money including administrative, legislative and institutional are being taken from time to time after constant review.

## Applications Received for Assistance to Small Tea Growers by United Commercial Bank, Calcutta

2873. SHRI GULSHER AHMED : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 10375 on 6th May, 1983 regarding assistance to small tea growers by United Commercial Bank, Calcutta and state :

- (a) the total number of applications that have been received by the bank till now with State-wise break-up for ten financing for the year 1981-85;
- (b) whether it is a fact that large number of such applicants have overdrawn their past years accounts and thereby kept a substantial shortfall in their respective accounts; and
- (c) if so, the facts thereof and action being proposed to be taken so that public finance may not be siphoned out other than for the purpose for which same is given for rea-hypothecation a/c holders?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (e) The information has been called for from the bank, and to the extent available and feasible, will be laid on the Table of the House.

## Suffering of Small Scale Industry as a Result of Credit Curb

2874. PROF. MADHU DANDA-VATE: Will the Minister of FINANCE be pleased to state :

- (a) whether it is a fact that as a result of increase in cash reserve ratio three times in 1983, the small scale industrys' production suffered as a result of credit curb : and
- (b) if so, what steps are proposed to avoid such a situation after the recent announcement of the RBI to impound 10 percent of the growth of deposits in commercial banks?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b) No, Sir. Keeping in view the twin objectives of containing inflationary pressures in the economy and encouraging economic growth and development in a planned manner, various instruments of credit policy, including the liquidity ratio, are operated by the Reserve bank of India. The measures taken in 1983 were in continuation of the policy of efficacious smoothening of liquidity. The banks have not had and are not expected to have any difficulty in providing adequate credit to the productive sectors of the economy including small scale industries as a result of the changes in cash reserve ratio and the impounding of 10% of the growth of deposits in commercial banks. If individual banks face temporary liquidity problems, such banks would be provided by Reserve Bank of India discretionary refinance for short periods on merits.

## Bengal, Nagpur Cotton Mills in Rainandgaon

2875. SHRI SHIVENDRA BAHADUR SINGH: Will the Minister of COMMERCE be pleased to state:

- (a) the profit/loss of the Bengal. Nagpur Cotton Mills Rajnandgaon (Madhya Pradesh) which is under the National Textile Corporation:
- (b) the plans of Government to improve the mills; and
- (c) whether any expansion programme is before Government?